

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A 128/13

Tuesday, this the 23<sup>rd</sup> day of July, 2013

**C O R A M :**

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE MR.K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Krishna Kumar.M  
Nursing Orderly  
ESIC Model and Super Specialty Hospital  
Ashramam, Kollam  
Now Residing at Kokkalayil Padinjattathil  
Kureepuzha P.O  
Kollam District 691 604

Applicant

(By advocate Mr.C.Rajendran)

**V e r s u s**

1. The Employees State Insurance Corporation  
Regional Office, Kerala, Panchadeep Bhavan  
North Swaraj Round  
Thrissur represented by its  
Managing Director, Pin – 680 020
2. The Deputy Director (Administration)  
Panchadeep Bhavan  
North Swaraj Round, Thrissur – 680 020
3. Deputy Director  
ESIC Model and Super Specialty Hospital  
Ashramam, Kollam – 691 001
4. Joint Director  
ESIC Model and Super Specialty Hospital  
Ashramam, Kollam – 691 001

Respondents

(By advocate Mr.T.V.Ajayakumar)

This application having been heard on 23.07.2013 this Tribunal on the same day delivered the following :-

**ORDER****BY HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER**

Counsel for the applicant submits that the applicant would like to withdraw this Original Application. Accordingly, permission is granted and the Original Application is dismissed as withdrawn.

(Dated this the 23<sup>rd</sup> day of July 2013)



(K GEORGE JOSEPH)  
ADMINISTRATIVE MEMBER



(DR.K.B.S.RAJAN)  
JUDICIAL MEMBER

SV